

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5522  
ANSWERED ON:29.04.2010  
OPENING OF LPG AGENCIES  
Verma Shri Sajjan Singh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of LPG distribution agencies of which the distributors were changed or removed in Madhya Pradesh during the last three years and current financial year alongwith the reasons therefor;
- (b) whether the Government has received any complaints against the distributor of gas agency of Agar in Ujjain;
- (c) if so, the details thereof; and
- (d) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): Public Sector Oil Marketing Companies (OMCs) have reported that they have terminated 16 LPG distributors in the State of Madhya Pradesh during the last three years and current financial year for various reasons such as shortage of cylinders, shortage of equipments, with LPG distributor, resignation of distributor, withdrawal of indemnity by project management, decision of the two judge committee appointed by the Hon'ble Supreme Court to examine political patronage in allotment of dealers/distributors and violation of Marketing Discipline Guidelines etc.

(b) to (d): Indian Oil Corporation Limited (IOC) has reported that consequent to the termination of M/s. Agar Indane, LPG distributor at Agar on 31-12-2008, ad-hoc arrangement has been made with M/s. Hind Indane at Ghatiya, District Ujjain to cater to the customers of the terminated distributor.

IOC has reported that they have not received any complaints against the working of the ad-hoc arrangement and this is likely to continue till appointment of a new distributor at Agar.